

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-469/2001

MA-429/2001

(6)

New Delhi this the 25th day of July, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. D.N. Das,
S/o late Sh. B.B. Das,
R/o 16/417,
Lodhi Road,
New Delhi-3.
2. Sh. Rakesh Bisht,
S/o Sh. A.S. Bisht,
R/o B-3/67A, Kesav Puram,
New Delhi-35.
3. Sh. P.K. Gottam,
S/o Sh. Paras Ram Shrawath,
R/o A-338, Budh Nagar, Inderpuri,
New Delhi-12.
4. Sh. Gautam Roy,
S/o late Sh. N.C. Roy,
R/o 58C CBI Colony,
Vasant Vihar,
New Delhi-57. Applicants

(through Sh. M.K. Gupta, Advocate)

Versus

1. Union of India through
its Secretary,
Ministry of Home Affairs,
North Block,
New Delhi-1.
2. Central Bureau of Investigation
through its Director,
Block-3, CGO Complex,
Lodhi Road, New Delhi-3.
3. Central Forensic Science Laboratory
through its Director,
Block-4, CGO Complex,
Lodhi road, New Delhi-3.
4. UPSC through
its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi-3. Respondents

(through Sh. K.R. Sachdeva, Advocate)

(7)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

(b)

Applicants seek promotion as Senior Scientific Officers Grade-II against newly created posts with all consequential benefits.

2. Heard both sides.

3. Respondents themselves have stated in their reply to Para-4(d) of the OA that meetings of the DPC under the prescribed procedure, could not take place due to non-completion of various formalities, but the same have been completed and action is in progress for finalising the cases of eligible officers for promotion as SSO Grade-II in terms of the relevant Recruitment Rules.

4. In this connection, we are informed that promotions are to be made on the recommendations of the UPSC.

5. We dispose of this OA with a direction to respondents to take appropriate steps such that the promotions to the post of SSOs Grade-II are made as expeditiously as possible, and in any case within three months from the date of receipt of a copy of this order, particularly having regard to the Delhi High Court order dated 31.07.97 in Cr.M.(M) 658/97 (Annexure A-3).

6. Let a copy of this order separately be sent to Respondent No.4 (UPSC).

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

Adige

(S.R. Adige)
Vice-Chairman(A)